

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 41(ND)14
CA. NO.

CORAM:

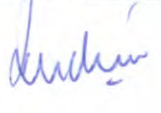

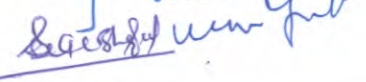
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s M/s. Union of India (MCA) V/s. M/s. KNS Infracon Pvt.Ltd. & Ors.

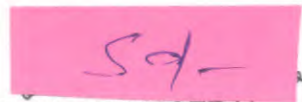
SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-----------------------------------|-----------------------------|---|--|
| 1. | Vikram Singh & Kishan Malhotra | Advocates | for Respondent |  |
| 2. | JASMEET SINGH | ADVOCATE | SF10/UoI | } J. |
| 3. | ASTHA SHARMA | ADVOCATE | SF10/UoI | |
| 4. | Ajeet Kumar Srivastava | Prosecutor, | SF10/UoI | |
| 5. | Urmiljeet Kaur | consultant (law) (Advocate) | }  | |
| 6. | Surender Bhargava | " " | | Advocate  |

ORDER

At the request of the parties, adjourned to 23.03.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]